

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No.112 of 2016 &
IA No.264 of 2016**

Dated: 30th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**Gujarat Granito Manufacturer's Association ...Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Manu Dev Sharma for R.1
Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan,
Ms. Poorva Saigal,
Mr. Shubham Arya for R.2

ORDER

Learned counsel for the appellant seeks ten days time to file rejoinder. She may file the same on or before 09.09.2016 after serving copy on the other side.

List the matter on **04.10.2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**